

1
ITEM NO.21

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2014
CC 5762/2014

(From the judgement and order dated 18/11/2013 in WP No.1302/2011 of
the HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

INSHAD ALI Petitioner(s)

VERSUS

U.P POWER CORPORATION LTD Respondent(s)

IA No.1 (With appln(s) for c/delay in filing SLP)

Date: 28/04/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s)

Mr. S.K. Rungta, Sr. Adv.
Mr. Prashant Singh, Adv.
Ms. Smita Jain, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Issue notice.

(N.S.K. Kamesh)
Court Master

(Renuka Sadana)
Court Master